

DIVISION BENCH

S-4

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/177(KB)2024
IA(I.B.C)/1300(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS MRS. ANJALI OMPRAKASH BERLIA PERSONAL GUARANTOR OF M/S SOFTEL OVERSEAS PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Mr. Santosh Kr. Roy Adv.] For the Financial Creditor
Ms. R. Sanyal Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Shreya Choudhary, Adv.] For the Resolution Professional
Mrs. Rachna Jhunjunwala, RP]

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Resolution Professional present. RP in person present.
2. **IA(I.B.C)/1300(KB)2024**
 - i. None appears for the Personal Guarantor
 - ii. Registry is directed to issue notice to the Personal Guarantor, to file their objection to the Report of Resolution Professional within 10 days failing which, an appropriate orders would be passed on the next date of hearing. Registry to sent the notice by way of speed post and e-mail and place the tracking information on record.,
 - iii. Post this matter on **08.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**